In the Court of Sh. Bhanu Gupta, HPAS, Sub-Divisional Magistrate, Shimla (Urban), District Shimla (H.P.)

- 1. Sh. Milan Sharma aged about 31 years s/o Chandramauli Sharma, r/o Flat No. 21, Om Villa Golden Enclave Near MC Park Lohgarh Zirakpur, District SAS Nagar (Mohali) Punjab-140 603.
- 2. Smt. Yamini Sharma aged about 28 years d/o Sh. Rakesh Sharma, r/o Swastik Lower Khalini, Shimla, Tehsil & Distt. Shimla (H.P.).

Versus

General Public

Subject.—Registration of Marriage under Special Marriage Act, 1954.

Sh. Milan Sharma aged about 31 years s/o Chandramauli Sharma, r/o Flat No. 21, Om Villa Golden Enclave Near MC Park Lohgarh Zirakpur, District SAS Nagar (Mohali) Punjab-140 603 & Smt. Yamini Sharma aged about 28 years d/o Sh. Rakesh Sharma, r/o Swastik Lower Khalini, Shimla, Tehsil & Distt. Shimla (H.P.) have filed an application alongwith affidavits in the court of the undersigned stating therein that they have solemnized their marriage on 23-09-2023 and are living together as husband and wife since then, but the marriage has not been found entered in the records of Gram Panchayat concerned/Municipal Corporation Shimla and marriage may be registered under the Special Marriage Act, 1954.

Therefore, objections are hereby invited from the general public through this notice, that if anyone has any objection regarding registration of this marriage, they can file their objections personally or in writing before the court of undersigned on or before 9th November, 2024, after that no objection shall be entertained and marriage will be registered accordingly.

Issued under my hand and seal of the court today on 10th October, 2024.

Seal.

Sd/
(BHANU GUPTA, H.P.A.S.),

Special Marriage Officer-cumSub-Divisional Magistrate,
Shimla (Urban).
